

HIGH COURT OF CHHATTISGARH, BILASPUR

CORRIGENDUM

No. 6754 /AR(J)/2018

Bilaspur, dated 19.07.2018

In partial modification to earlier Notification No. 6909/AR(Judl.)/2017 dated 27.07.2017 regarding instructions for Weekly Cause List, corrigendum to point No. 8 is hereby issued as follows;

INSTRUCTION FOR WEEKLY CAUSE LIST

8.) Lawyers are hereby requested to file application for adjustments at least 3 days in advance before the day of adjustment instead of a week in advance for the day of adjustment.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Mamta Shukla),
Additional Registrar (Judicial)

Copy forwarded for kind information to:

01.	The PPS to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
02.	The Private Secretary to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
03.	The Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
04.	The Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
05.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
06.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
07.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
08.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
09.	The Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh,

	Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
16.	The Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
17.	P.S. to Respected Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18.	The Registrar (Vigilance/I&E), High Court of Chhattisgarh, Bilaspur for information.
19.	The Joint Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
20.	The Additional Registrar (Judicial/ Administration/ D.E. & E./ CPC/ Classification/ Ministerial), High Court of Chhattisgarh, Bilaspur, for information.
21.	The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur, for information.
22.	The Secretary, High Court Bar Association, Bilaspur, for information.
23.	The Secretary, Chhattisgarh High Court Practicing Advocates Association, Bilaspur, for information.
24.	The Deputy Registrar (Criminal/ Civil/ Writ/ Central Filing/ Copying/S.W./Elimination), High Court of Chhattisgarh, Bilaspur, for information.
25.	All Assistant Registrar/ Section Officer/ In-charge (Civil/ Criminal/ Writ/ Central Filing/ S.W. Section/ Lawzima/ Paper Book & Inspection/Copying/Cause List Section), High Court of Chhattisgarh, Bilaspur for information.
26.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


(Mamta Shukla)
Additional Registrar (Judicial)